COURT-II IN THE APPELLATE TRIBUNAL FOR ELECTRICITY (Appellate Jurisdiction)

NO 1201 OF 2019 IN

IA NO. 1291 OF 2018 IN DFR NO. 2580 OF 2018

Dated: 24th September, 2018

Present: Hon'ble Mr. Justice N. K. Patil, Judicial Member

Hon'ble Mr. S. D. Dubey, Technical Member

In the matter of:

Punjab State Power Corporation Limited Appellant(s)

Versus

Punjab State Electricity Regulatory Commission & Ors. Respondent(s)

Counsel for the Appellant(s) : Mr. Krishne Kant for

Mr. Tajender K. Joshi

<u>ORDER</u>

Issue notice to the Respondents returnable on 24.10.2018. Dasti, in addition, is also permitted.

List the matter on <u>24.10.2018</u>.

(S. D. Dubey)
Technical Member

(Justice N. K. Patil) Judicial Member

Pr/kt